

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).22854/2010

CANTONMENT BOARD, AGRA TR.CHIEF EXC.OFFR

Petitioner(s)

VERSUS

ANIL JAIN & ORS.

Respondent(s)

(With appln(s) for permission to file additional documents, permission to file additional documents and prayer for interim relief and office report))

Date: 03/02/2011 This Petition was called on for hearing today.

For Petitioner(s) Mr. Sri Ram J. Thalapathy, Adv.
Ms. N. Shoba, Adv.

For Respondent(s) Mr. Abhijit Sengupta, Adv.

Mr. Bhanwar Pal Singh Tandon, Adv.
Mr. D.K. Singh, Adv.
Mr. Pradeep Shukla, Adv.

UPON hearing counsel the Court made the following
O R D E R

No counter affidavit has been filed by respondent No. 1 inspite of last opportunity granted. Counsel for the respondent seeks further time. I am not inclined to grant time since last opportunity was granted.

Await return of notice of respondent No. 2 and 3.
List the matter on 10.3.2011.

(SUNIL THOMAS)
Registrar